

Central Administrative Tribunal, Principal Bench

C.P. No. 35 of 1999 in
O.A. No 2403/97

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New Delhi, this the 1st day of October, 1999

Hon'ble Mr. S. R. Adige, Vice Chairman
Hon'ble Mr. Kuldip Singh, Member (J)

1. Jagdish s/o Sh. Ram Dhan
2. Kapoor Chand s/o Sh. Ram Dhan
R/o P-1/167, Sultan puri, Delhi. - Petitioners

(By Advocate - Shri Yogesh Sharma)

Versus

Sh. R.D.Sharma
Divisional Railway Manager,
Western Railway, Jaipur (Raj). - Respondent

(By Advocate - Shri R.L. Dhawan)

O R D E R (Oral)

By Mr. S.R. Adige Vice Chairman -

In the light of the orders passed by respondents, Shri Yogesh Sharma is permitted to withdraw the CP with liberty granted to him to agitate his grievance in regard to the orders passed by respondents, in accordance with law, if so advised. Granting liberty to the petitioners as aforesaid, the contempt proceedings are dropped and notices are discharged.

Kul
(Kuldip Singh)

Member (J)

Adi
(S.R. Adige)
Vice Chairman (A)

rkv.